

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 374 of 2010

26.08.2013

Heard Ms. Riha, the learned counsel who submits that, Mr. HR Nath, the leading counsel is out of station.

On the other hand, Mr. S Dey, the learned counsel for respondent submits that, records of District Council is necessary, so the matter may be posted after 3(three) weeks.

Prayer is allowed.

List this matter on 16.09.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 259 of 2011

26.08.2013

Heard Mr. M Chanda, the learned counsel for the petitioner.

Mr. SC Shyam, the learned senior for Union of India sought time.

List this matter on 10.09.13 with a direction that no further adjournment will be considered.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Appeal. (SH) No. 7 of 2012

26.08.2013

Heard Ms. Rosi, the learned counsel who submits that, Mr. RB Pradhan, the leading counsel for the appellant is not present as he is on leave.

Mr. H Abraham, the learned state counsel is present.

Ms. Rosi, the learned counsel sought adjournment for 1(one) week's time.

Prayer is allowed.

List this matter on 2.09.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP (SH) No. 43 of 2013

26.08.2013

Heard Mr. L Lenthang, the learned counsel for the petitioner.

As per record, it appears that service report is awaited.

List this matter on 16.09.13.

JUDGE

V. Lyndem